

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 02/59/2017

CORAM:

**PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017**

NAME OF THE COMPANY: Mrs. Sarita & others Vs. Eicher Motors Ltd & Ors

SECTION OF THE COMPANIES ACT: 58/59

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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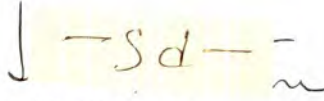
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| For the Petitioner (s) : | Mr. Nakul Grover, Advocate |
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| For the Respondent (s) : | Mr. Joel, Advocate |
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ORDER

Special Bench constituted with Member (T). No time left.

Adjourned to 12.10.2017.


(Ina Malhotra)
Member (J)